CORRIGENDUM TO THE LETTER OF OFFER

FOR THE ATTENTION OF PUBLIC SHAREHOLDERS OF :

M/S. OSCAR GLOBAL LIMITED

Registered Office: 1/22, Second Floor, Asaf Ali Road, Delhi, Delhi, 110002; **CIN:** L51909DL1990PLC041701;
Telephone No.: +91-9818103500; **Website:** www.oscarglobal.com; **Email-ID:** oscar@oscar-global.com

This Corrigendum to Letter of Offer dated December 19, 2025 (**"LOF Corrigendum"**) for intimation of Extension of the Tendering Period, is being issued by M/s. Axial Capital Private Limited ("Manager to Offer"), for and on behalf of Mr. Gopal Bhatter ("Acquirer 1") and M/s. Gopal Bhatter HUF ("Acquirer 2"), pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers), Regulations, 2011 as amended **["SEBI (SAST) Regulations"]**. The Shareholders of Oscar Global Limited are requested to note the developments/amendments with respect to and in connection with the Open Offer for acquisition of upto 8,58,000 Eight Lakh Fifty Eight Thousand) Equity Shares of Rs. 10/- (Rupees Ten Only) each ("Offer Shares"), representing 26% of the Equity Share Capital of Oscar Global Limited (hereinafter referred to as "Target"/ "Target Company"/ "OSCAR") from the Public Shareholders of the Target Company by the Acquirers ("Open Offer" or "Offer") in accordance with SEBI (SAST) Regulations.

This Corrigendum should be read in continuation of and in conjunction with the (i) Public Announcement dated September 30, 2025 ("Public Announcement" or "PA"); (ii) Corrigendum to the Public Announcement dated October 07, 2025; (iii) Detailed Public Statement ("DPS") dated October 07, 2025 with respect to the Open Offer, as was published in Financial Express (English National Daily) all editions, Jansatta (Hindi National Daily) all editions and Mumbai Lakshadeep (Marathi Daily), Mumbai Edition on October 08, 2025 (iv) Draft Letter of Offer dated October 15, 2025.("Draft letter of offer" or "DLOF"); (v) Corrigendum to the DPS dated December 23, 2025, as was published on December 24, 2025, in all the newspapers where original DPS was published; (vi) The Letter of Offer dated December 19, 2025; and (vii) Pre-Offer Advertisement and Corrigendum to the Letter of Offer dated December 30, 2025, as was published in Financial Express (English National Daily) all editions, Jansatta (Hindi National Daily) all editions and Mumbai Lakshadeep (Marathi Daily), Mumbai Edition on December 31, 2025, all of which are available on the websites of Securities Exchange Board of India (**"SEBI"**), BSE Limited (**"BSE"**) and Axial Capital Private Limited (**"Manager to the Open Offer"**).

Attention of the Public Shareholders are drawn towards changes in below Schedule of activities on account of trading holiday on January 15, 2026, declared by BSE Limited vide its Notice No. 20260112-8, dated January 12, 2026 on account of Municipal Corporation Election in Maharashtra scheduled to be held on January 15, 2026.

The Revised Schedule Activities, after considering January 15, 2026 as a Trading Holiday, is provided hereunder:

Activities	Revised Schedule Day and Date
Date of closing of Tendering period	Friday, January 16, 2026
Date by which all requirements including payment of consideration would be completed	Monday, February 02, 2026*

* This is the last date as per SEBI (SAST) Regulations, the said activity may take place on or before the mentioned date.

All other terms and conditions remain unchanged.

The capitalized terms used but not defined in this LOF Corrigendum shall have the same meaning assigned to such terms in the LOF dated in December 19, 2025 and Pre-Offer Advertisement and Corrigendum to the Letter of Offer dated December 30, 2025 which was published on December 31, 2025 in all newspaper in which Detailed Public Statement was published. The Acquirers accepts full responsibility for the information contained in the LOF Corrigendum. A Copy of LOF Corrigendum is expected to be available on SEBI website at www.sebi.gov.in and on the Website of BSE at www.bseindia.com.

ISSUED ON BEHALF OF THE ACQUIRERS BY THE MANAGER TO THE OFFER

AXIAL CAPITAL PVT. LTD.

Axial Capital Private Limited
Address: Office no. 201, The Business Hub, Near Ganesh Temple besides, Metro Gate no. 2, Sir Mathuradas Vasanji Road, Andheri East, Mumbai, Maharashtra 400 069, India
Telephone Number: +91 022 - 45153344
Email Id: info@axialcapital.in
Investor Grievance Email: investors@axialcapital.in
Website: www.axialcapital.in
Contact Person: Mr. Ashish Roongta
SEBI Registration Number: INM000013226

For Gopal Bhatter HUF
(Acquirer 2)

Sd/-
(Gopal Bhatter)
(Acquirer 1)

Sd/-
(Gopal Bhatter karta on Behalf of M/s. Gopal Bhatter HUF)

Place: Mumbai
Date: January 13, 2026